## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.64/(MAH)/2002 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES: Mr. Gopal Raheja

V/s. M/s. Asiatic Properties Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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## **ORDER**

## C.P. NO. 64/397, 398/CLB/MB/2002

Ld. Counsel from both the sides are present. 1.

- 2. Since Ld. Counsels representing Petitioner and the Respondent have been newly appointed, therefore, pleadings are exchanged. Under the circumstances, matter is adjourned.
- 3. As per consent of both the sides, matter adjourned for next hearing on 2<sup>nd</sup> February, 2017.

Dated 15.12.2016

sd/-

Shri M.K. Shrawat Member (Legal)